

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(16) CP(IB)-3820(MB)/2018

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.03.2019.

NAME OF THE PARTIES:

Aroma Organics Ltd.

V/s

Jai Jalaram Flexipack Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **13.06.2019**.

Sd/-

V.P. SINGH

Member (Judicial)

27.03.2019

aah